

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:899
ANSWERED ON:27.11.2012
DESIGNATED COURTS FOR CRIME AGAINST WOMEN
Roy Shri Mahendra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Social Welfare Department of Delhi Government has decided to form designated courts to deal exclusively with cases of crime against women so as to ensure speedy trial and disposal of such cases;
- (b) if so, the details thereof;
- (c) whether the department has sought approval from the Union Government in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The Government of NCT of Delhi has set up five Special Fast Track Courts to deal with the cases of sexual assault against women.
- (c): No, Madam.
- (d): Dose not arise in view of (c) above.